

ITEM NO.50

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 318/2013

RANJEET PANDEY & ANR

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln.(s) for early hearing and impleadment and office report)

WITH

C.A. No. 446/2013

(Office Report)

C.A. No. 445/2013

(Office Report)

C.A. No. 299/2013

(Office Report)

C.A. No. 442/2013

(Office Report)

C.A. No. 316/2013

(Office Report)

C.A. No. 443/2013

(Office Report)

SLP(C) No. 4399/2014

(Office Report)

C.A. No. 3280/2011

(Office Report)

C.A. No. 6332/2017

(Office Report)

Date : 09/05/2017 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s)	Ms. Kiran Suri, Sr. Adv.
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	Mr. Rajesh Sharma, Adv.
	Mr. Mukesh Kumar Singh, Adv.
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For Respondent(s) Mr. S.R. Singh, Sr. Adv.
 Mr. Sandeep Singh, Adv.
 Mr. Anuvrat Sharma, Adv.

 Mr. Manoj Prasad, Sr. Adv.
 Mr. Vikrant Singh B., Adv.

 Mr. Manoj Prasad, Sr. Adv.
 Mr. Ajit K. Srivastava, Adv.
 Mr. V. Dubey, Adv.
 Mr. Rohit Singh, Adv.

 Ms. Shalu Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the third week of July, 2017.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master